

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/147(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	MITTSON FILE ENTERPRISE ACTING THROUGH ITS PARTNER MS. NEHA CHOUDHARY VS SAMMAAN VENTURES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Rachit Lakhmani, Adv.]For the Financial Creditor

Mr. Siddhanth Makkar, Adv.]

Mr.S.B.Dasgupta,Adv.] For the Corporate Debtor

ORDER

1. Ld.Counsel on both sides present.
2. Ld. Counsel for the Corporate Debtor seeks two weeks' time to file Vakalatnama and Reply affidavit within two weeks by serving advance copy to the Ld.Counsel for the Financial Creditor.
3. At request, time is granted for the same.
4. List the matter on **06/10/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)